

हटाने पर 4200/रुपये का अनुमानित खर्च हुआ। महात्मा गांधी की प्रतिमा के लगाने के खर्च का अनुमान अभी नहीं लगाया गया है।

(ग) किंग जार्ज पंचम की प्रतिमा का भार लगभग 32 टन है। इस प्रतिमा को ब्रिटिश सरकार को बेचने का कोई प्रस्ताव विचाराधीन नहीं है।

Impact of India's Exports on Balance of Payments

4098. SHRI P.C. ADICHAN :
SHRI S. K. TAPURIAH :

Will the Minister of FINANCE be pleased to state :

(a) the foreign trade figures for the first nine months of current financial year from April to December, 1968 and the balance of payments position for this period;

(b) the estimates about the foreign trade and the balance of payments for the remaining three months and for the year as a whole; and

(c) the special efforts being made to reduce the balance of payments gap during the last three months of the year ?

THE DEPUTY PRIME MINISTER AND MINISTER OF FINANCE (SHRI MORARJI DESAI): (a) and (b). India's imports and exports during April-December 1968 were about Rs. 1376 crores and Rs. 1019 crores respectively. The trade deficit was accordingly Rs. 357 crores as compared to Rs. 582 crores during the corresponding period last year. The trend to increase in exports and decrease in imports resulting in the total trade deficit being lower, is expected to hold good for the year as a whole. However, debt servicing payments in the year will be higher than in 1967-68, and net IMF repayment will be \$ 78 million against net drawal of \$ 32.5 million in the previous year. As a result, foreign exchange reserves are expected to show just a marginal improvement over the year as a whole.

(c) The efforts made for export promotion and import substitution have been continuing.

Allegations Made Against Officers of Enforcement Directorate by Shrimati Mala Sinha

4099. SHRI BABURAO PATEL : Will the Minister of FINANCE be pleased to state :

(a) the nature of complaint all allegations made by Shrimati Mala Sinha against the Officers of the Enforcement Directorate;

(b) the names and designations of the officers concerned;

(c) whether this complaint was referred to the Central Bureau of Investigation; and

(d) if so, the result thereof ?

THE DEPUTY PRIME MINISTER AND MINISTER OF FINANCE (SHRI MORARJI DESAI) : (a) It was alleged that the Enforcement Officers who conducted search at the residence of Smt. Mala Sinha at Bombay on 24th August, 1964, misappropriated (i) a transistor Tape recorder and (ii) ten gold sovereigns from the cash and valuables seized at the time of search.

(b) (i) Shri S.G. Sahasrabhojne, Deputy Director, Enforcement, Bombay and

(ii) Shri G. I. Sirguruh, Enforcement Officer, Bombay.

(c) Yes, Sir.

(d) On investigation, the Central Bureau of Investigation, found the allegations to be unsubstantiated and came to the conclusion that there was no material for taking any action against the concerned officers.

Slums in Calcutta

4100. SHRI SAMAR GUHA : will the Minister of HEALTH AND FAMILY PLANNING AND WORKS, HOUSING AND URBAN DEVELOPMENT be pleased to state :